## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.48(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES:

Mr. Surendra Kumar Dalmia

V/s.

M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	HAABIL VAHANVAM	Advocate for Petitioner	Stralia, V

## **Order**

## C.P. 48/397-398/CLB/MAH/2014

Dated: 21.09.2016

- 1. The Petitioner is represented by the Ld. Adv. No one is present from the side of the Respondent.
- 2. This C.P. was listed for hearing for two days i.e., 20.09.2016 and 21.09.2016 for the purpose of arguing the matter. However, on 20.01.2016 an adjournment was granted.
- 3. This C.P. is already listed for hearing on 28/11/2016 duly communicated to both the parties yesterday.
- 4. There shall be no change in the date of hearing pronounced yesterday.

Sd/-

Shri M.K. Shrawat Member (Judicial)